

**GOVERNMENT OF INDIA  
CIVIL AVIATION  
LOK SABHA**

UNSTARRED QUESTION NO:2159

ANSWERED ON:22.08.2013

MONEY DEMANDED BY PRIVATE AIRLINES

Devappa Anna Shri Shetti Raju Alias; Mohan Shri P. C.; Patil Shri A.T. Nana

**Will the Minister of CIVIL AVIATION be pleased to state:**

- (a) whether the services of private aviation companies were availed for disaster relief operations in Uttarakhand;
- (b) if so, the details of all such companies;
- (c) whether the Government is aware that the said companies rescued people stranded in disaster affected areas after taking huge amount of money and if so, the details thereof;
- (d) whether the Government has received any complaints against the said aviation companies; and
- (e) if so, the details thereof along with the details of the action taken by the Government against the said companies?

**Answer**

Minister of State in the Ministry of CIVIL AVIATION ( SHRI K. C. VENUGOPAL )

(a) and (b): Non Scheduled helicopter operators were engaged in disaster relief and rescue operation in Uttarakhand on request of State Government. List of operators engaged in disaster relief and rescue operation in Uttarakhand is annexed.

(c), (d) and (e): Directorate General of Civil Aviation (DGCA) has not receive any complaint of helicopter operation during the disaster relief/rescue operation.